Transfer Policy in U.T.I

6426 SHRI B L SHARMA PREM Will the Minister of FINANCE be pleased to state

(a) whether the female employees are being promoted and transferred on all India basis at par with their male counterparts in RBI, IDBI and IFCI,

(b) if so the details thereof

(c) whether the above transfer policy for female employees in also in vogue in UTI and

(d) if not the reasons therefor and the steps being taken to adopt a uniform policy in all the above institutions?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY) (a) to (d) Information is being collected and will be laid on the Table of the House

Action Taken on Report of J P.C

6427 SHRI SANAT KUMAR MANDAL Will the Minister of CIVIL AVIATION AND TOURISM be pleased to refer to the reply given to Unstarred Question No 2674 on March 31 1995 and state

(a) the outcome of the investigation made by the Central Bureau of Investigation (CBI) in the matter of the irregular investments of Air-Indias funds and

(b) the follow-up action being taken in the matter?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) (a) and (b) Investigation report from Central Bureau of Investigation is awaited Necessary follow up action will be taken after receipt of the investigation report

Visit of American Treasury Secretary

6428 SHRI SURENDRA PAL PATHAK
SHRI RAJESH KUMAR

Will the Minister of FINANCE be pleased to state

(a) the subjects discussed/agreed during the recent visit of Treasury Secretary of America to India

(b) whether any discussion regarding privatisation of Indian insurances Companies was also made during the visit and

(c) if so the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY) (a) to (c) During the visit of the US Treasury Secretary to India from 17th to 20th April 1995 the focus of discussions related to strengthening of economic and commercial relations between India and USA Issues concerning the importance of multilateral funding agencies were also discussed The current policy

initiatives and the environment which was conducive to investors and would facilitate enhanced investments in the country was also recognised The extensive opportunities for increasing US investments particularly in the core infrastructure sectors were highlighted during discussions In the light of discussions, it was accepted that both countries would continue to work closely with each other to promote further private investments from USA to India, as also to strengthen bilateral economic and commercial relations

Recruitment of Executive Trainees in LIC

6429 SHRI SYED SHAHABUDDIN Will the Minister of FINANCE be pleased to state

(a) the number of executive trainees recruited, with cadre-wise break-up by the Life Insurance Corporation of India during 1992-93 and 1994-95

(b) the procedure for the direct recruitment, and

(c) the number of vacancies announced the number of applications received, the number of persons admitted to the written test if any, the number of persons selected and the time gap between the date of announcement and the date of selection cadre wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY) (a) LIC does not have a cadre called Executives Trainees however it recruits probationary Assistant Administrative Officers in the lowest cadre of Officers through direct recruitment Details of recruitment made to this cadre during the last three years are given below

Year	Nos
1992-93	265
1993-94	245
1994-95	Nil

(b) The recruitment is made on the basis of the overall performance of a candidate in a competitive examination consisting of a written test and interview

(c) The information is as under

	1992-93	1993-94
No of vacancies announced	250	250
No of applications received	135519	135562
No of persons admitted to the written test	86265	86812
No of persons selected	324	314
Date of announcement	26 1 91	19 12 92
Date of selection	15 6 92	04 10 93
Time gap between announcement and selection	About 17months	About 10months